

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apprenticeship Training, Bombay, for the year 1994-95.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed In Library, See No.LT 9077/96]

Railway Passengers (Cancellation of Tickets and Refund of Fares) (Second Amendment), 1995 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Suresh Kalmadi, I beg to lay on the Table –

(1) A copy of the Railway Passengers (Cancellation of Tickets and Refund of Fares) (Second Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 801(E) in Gazette of India dated the 19th December, 1995, under section 199 of the Railways Act, 1989.

[Placed in Library, See No.LT 9078/96]

(2) A copy each of the following papers (Hindi and English versions) under sub-section, (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Konkan Railway Corporation Limited., New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 9079/96]

Review on the working of Annual Report of Mishra Dhatu Nigam Limited, Hyderabad for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : Sir, I beg to lay on the Table –

A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(1) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1994-95.

(2) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 9080/96]

15.05½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-eighth Report

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur) : Sir, I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

15.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Forty-ninth Report and Minutes

[English]

SON LDR. KAMAL CHAUDHARY (Hoshiarpur) : Sir, I beg to present the Forty-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on National Small Industries Corporation Limited and Minutes of the sittings of the committee relating thereto.

15.06½ hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Thirteenth Report

[English]

SHRI CHIRANJI LAL SHARMA (Karnal) : Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

15.07 hrs.

COMMITTEE ON HOME AFFAIRS

Twenty-seventh and Twenty-eighth Report

[English]

SHRI KIRIP CHALIHA (Guwahati) : Sir, I beg to present the Twenty-seventh and Twenty-eighth Report (Hindi and English versions) of the Committee on Home Affairs on the Private Security Guards and Agencies (Regulation) Bill, 1994 and Code of Criminal Procedure (Amendment) Bill, 1994, respectively.

15.08 hrs.

MOTION RE : EXPRESSION OF DISSATISFACTION AT GOVERNMENT'S FAILURE TO ANSWER CHARGES RELATING TO THE 'HAWALA CASE' AND TO ALLEGATIONS ABOUT ILLEGAL PAY OFFS TO SOME MEMBERS OF PARLIAMENT - CONTD.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, I consider it a very sad day for this country and for parliamentary democracy and also for this great insitution